

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

CA(CAA) No.522/KB/2017

**Present: 1. Hon'ble Member (J) Shri Vijai Pratap Singh
2. Hon'ble Member (J) Shri Jinan K.R**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 05th January 2018, 10.30 A.M

Name of the Company	Magma Fincorp Limited & Anr		
Under Section	230-232		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. D.N. SHARMA, Adv.
2. MANOJ BANTHIA, PCs
3. RAJ KR. BANTHIA, PCs
4. NEHA SOMANI, PCs

Applicants

Somani
5/1/2018

ORDER

Ld. Counsel for the petitioners is present.

Heard. Reserved for order.

Jd

(Jinan K.R.)
Member (J)

Sd

(V.P.Singh)
Member (J)